

Appendix 2 - Covering letter & Application form (Decentralised Payment Systems)

Covering letter for Membership to Decentralised Payment Systems

<On the letter head of the institution>

The President
Clearing House

Dear Sir/Madam,

Application for membership to Decentralised Payment Systems³

We hereby submit an application for in terms of RBI circular No. dated..... for following:

- a. membership to theBanker's Clearing House
- b. current account with Banking Department, RBI⁴

2. The required information and documents have been furnished as mandated in the circular under reference.

3. We declare that the information furnished are true/current and complete to the best of our knowledge and belief.

Yours faithfully

Signature:

Name:

Designation:

Company Seal:

Date:

Place:

Encls:

³ The bank shall also submit an application as prescribed in the Annexure-I of Uniform Regulations and Rules for Bankers' Clearing House to the President of the Clearing House (URRBCH), where the bank is seeking membership

⁴ Current Account with RBI will be required only for participating in centres where the settlement bank is RBI.

Part-A: General Information

1. Name of the applicant:
2. Status:
 - a. *Licensed/Unlicensed:*
 - b. *Scheduled/Non-scheduled:*
3. Registered Office Address:
4. Name of the concerned Regulatory/Supervisory Department:
5. Purpose of seeking membership:
6. No. of branches likely to participate in the payment systems:
7. Expected transaction volume/value (payment system wise):
8. Payment system/s in which the applicant is currently participating:
9. Whether the applicant is seeking membership to payment system/s only or seeking membership to payment system/s as well as opening of current account:
10. Status of availability of Current Account with Banking Department: Yes/No
 - a. If yes, details of the Current Account may be provided
 - b. If no, whether applicant is seeking Current Account with Banking Department

Part-B: Financial and Risk Management aspects**1. Financial indicators:**

Financial Parameter	As per last audited balance sheet
CRAR	
Net NPA	
Profit/loss in last two years	

Note: Attach the audited balance sheet and profit and loss statement for the last two years. For entities for which the financial indicators are not available and/or applicable, they may indicate so.

Part-C Checklist for application for membership to Banker's Clearing House

Sl. No.	Documents required
1.	Audited balance sheet for the last two years
2.	Profit and loss statement for the last two years